

रत्नागिरी में तेल की खोज का कार्य

9774. श्री बापू साहिब परुलेकर :

श्री भीम सिंह :

श्री सत्येन्द्र नारायण सिंह :

क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या रत्नागिरि के तेल क्षेत्रों में तेल का पता चलाने के लिए तटवर्ती क्षेत्रों में खुदाई का कार्य चलाया गया था ;

(ख) यदि हां, तो क्या यह सच है कि इस खुदाई में अपेक्षानुसार तेल मिलने की संभावना नहीं है ;

(ग) क्या यह भी सच है कि खुदाई के लिए गलत स्थानों का चयन किया गया है ; और

(घ) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है ?

ऊर्जा मंत्रालय के पेट्रोलियम विभाग में राज्य मंत्री (श्री गार्गी शंकर मिश्र) :

(क) हाइड्रोकार्बनों के अन्वेषण के लिए रत्नागिरि क्षेत्र में तटीय व्यधन नहीं किया गया है ।

(ख) से (घ) प्रश्न नहीं उठता ।

Appointment of Committee to review growth in Drug Industry

9776. SHRI PHOOL CHAND VERMA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that paras 12 and 13 of the new Drug Policy envisaged substantial investment by Indian Drug companies and free growth of formulation activity, and appointment of a committee to review their growth;

(b) has the committee been appointed and has it reviewed the position, if not, the reasons for the same; and

(c) whether Government propose to give a free hand to 100 per cent Indian companies, especially technocrat oriented and those in backward areas, if so, details of the scheme?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) to (c) In paragraph 12 (xiii) of the Drug Policy, a review was envisaged after one year of the announcement of the policy on whether Indian companies will be allowed to expand formulation capacities freely based on consumption of indigenous bulk drugs. No Committee for this review was envisaged. A review was done in 1979 and it was concluded that no change in the existing policy was called for.

Indian non-MRTP companies are free to register themselves-with-DGTD for additional capacity and this scheme does not provide for any restriction from the demand angle.

Promotional avenues for Programme Admn. Cadre in A.I.R. and doordarshan.

9777. SHRI RAJESH KUMAR SINGH ; Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) what are the promotional avenues, if any, for the members of the Programme Admn. Cadre (PEX, ASD etc.) in AIR and Doordarshan ;

(b) what are the highest/lowest grades/designations in their promotional channels to which they can reach;

(c) do the Members of the Programme Admn. Cadre possess any degree/diploma or special/additional qualifications relevant to the nature of their duties and for promotion to the higher cadre; if so, what are the details thereof ; and

(d) whether staff members in other disciplines in AIR/TV have similar/equivalent qualifications as the staff in Programme Admn. Cadre ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) :

(a) The promotional avenues are as under :

- (i) Programme Executive : They are eligible to be promoted as Assistant Station Director.
- (ii) Assistant Station Director : They are eligible to be promoted as Station Director (Ordinary Grade).
- (iii) Station Director (Ordinary Grade) : They are eligible to be promoted as Station Director (Selection Grade)/Director Doordarshan Kendra.
- (iv) Station Director (Selection Grade)/Director Doordarshan Kendra : They are eligible to be promoted as Deputy Director-General.
- (v) Deputy Director General : They are eligible to be promoted as Director-General.
- (vi) Additional Director-general : They are eligible to be promoted as Director-General.

(b) A programme Executive can, in course of time, occupy the post of Director-General also.

(c) Recruitment Rules have prescribed the qualifications essential if candidates have to be appointed on direct recruitment basis through Union Public Service Commission. Where promotions are to be made, duly constituted Departmental Promotion Committees consider the eligible officers in the zone and recommend panels.

(d) This does not arise, since qualifications required vary from discipline to discipline. Separate recruitment rules have been prescribed as per the relevant job requirements.

Aromatics Complex and Petro-Chemical Complex at Barain

9778. SHRI BHOGENDR A JHA : Will the Minister of ENERGY be pleased to refer to reply given to Unstarred Question No. 245 on 22 February, 1983 regarding Aromatics Complex and Petro-Chemical complex at Barain and state :

(a) whether processing of the proposal for Aromatic Complex and Petro-Chemical Complex at Barain has since been finalised ;

(b) if so, the details thereabout ;

(c) if, not, any time-limit for finalisation ; and

(d) what are the specific details of the proposal ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) : (a) to (d) A letter of intent has since been issued (on 8th April, 1983) to the Bihar State Industrial Development Corporation Limited for the manufacture of 6,000 tonnes per annum of Nylon Filament Yarn, preferably in a 'no industry district, in Bihar. Proposal for another petro-chemical plant is under process.

Additional DMT capacity for Bombay Dyeing

9779. SHRI A. NEELALOHITHA-DASAN NADAR : Will the Minister of ENERGY be pleased to state :

(a) whether it is correct that Bombay Dyeing is going in for a dismantled out-of-date DMT Plant, which is contrary to Government's new policy against purchase of second hand plants; and

(b) whether it is correct that Government have licensing of additional DMT capacity in order to help Bombay Dyeing to overcome its losses in Textile strike in Bombay ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI